

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3832
ANSWERED ON:19.12.2005
NEW SCHEME FOR CONSUMER AWARENESS
Pallani Shamy Shri K.C .

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has launched 'Jagriti Shivar Yojana' for Consumer awareness among the people;
- (b) if so, the details thereof;
- (c) the main aim and objectives of the said scheme;
- (d) the amount released to various States particularly Tamil Nadu under the said scheme during the last one year, State-wise;
- (e) the districts identified in each State for the said scheme; and
- (f) the details of the District Consumer Information Centres operating in Tamil Nadu during the last one year alongwith the financial assistance granted and disbursed to them during the said period?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN)

(a) to (d): The scheme Jagriti Shivar Yojana was launched in 2001. It aimed at spreading awareness at district level by holding camps, meetings, functions etc. through the State Government and District Administration officials in association with local elected representatives so as to facilitate availment of the benefits of the different schemes launched by the Government. During the financial year 2004-05, no grant has been released.

(e) : 15 State Government had identified 61 districts as per enclosed Statement.

(f) : Three District Consumer Information Centres have been set up in Tamil Nadu at Salem, Ramanathapuram and Sivagangai Districts. Rs. 2.50,000/- each has been released during 2004-05 for setting up these Centres.

STATEMENT REFERRED TO IN PART (e) OF REPLY TO LOK SABHA UNSTARRED QUESTION NO. 3832 FOR 19/12/2005
REGARDING NEW SCHEME FOR CONSUMER AWARENESS
AMOUNT RELEASED UNDER JAGRITI SHIVIR YOJANA

Name of the Districts covered
S.No. applicant
State/UT

1. Maharashtra 7 districts viz. Nasik, Beed, Ahmednagar, Aurangabad, Jalgaon, Thane, Solapur,
2. Tripura 1 district viz. Agartala
3. A&N Islands 2 districts viz. (Andaman , Nicobar)
4. J&K 3 districts viz. Anantnag, Kargil, Jammu (Rural)
5. Uttaranchal 3 districts viz. Almora Champawat, Uttarkashi,
6. Rajasthan 7 districts viz. Dungarpur Bhilwara, Churu, Jalore, Khaulpur, Karoli, Banswara,

7. Haryana 4 districts viz. Karnal Bhiwani, Jind, Hissar,
 8. Himachal Pradesh 3 districts viz. Shimla, Kangra, Bilaspur
 9. Karnataka 6 districts viz. Gulbarga Koppal, Kolar, Chitradurga, Chamarajnar, Bijapur,
 10. Gujarat 5 districts viz. Ahmedabad, Jamnagar, Bhavnagar, Valsad, Baroda
 11. Kerala 3 districts viz. Kasaragod, Malapuram, Idukki
 12. West Bengal 4 districts viz. Cooch Bihar, Purulia, Hoogly, 24 Pargana (South),
 13. Tamil Nadu 6 districts viz. Villupuram, Vellore, Dharmapuri, Salem, Thiruvannamalai, Nilgiris
 14. Orissa 6 districts viz. Khurda, Naupada, Mayurbhanj, Sambhalpur, Angul, Ganjam
 15. Goa 1 district
- Total 61 districts